

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-733
ANSWERED ON- 26/07/2023

CLOSURE OF TOLL PLAZAS ACROSS THE COUNTRY

733. SHRI P. WILSON:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Ministry has framed any scheme to abolish over 1000 toll plazas across the country which squeeze the money of the road users and cause obstacles to freedom of travel;
- (b) whether any step has been taken to develop alternate road transport as long pending demand to declare eight State roads in Tamil Nadu, covering a length of 500km, as National Highways is yet to be fulfilled;
- (c) whether data has been collected for toll plazas which have already realised the funds, and whether same has been stopped; and
- (d) whether any independent audit has been conducted in this regard?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) There are 898 fee plazas on National Highways as on 30.06.2023. The user fee at a fee plaza on National Highway is levied as per National Highways Fee (Determination of Rates and Collection) Rules, 2008.
- (b) Government of Tamil Nadu has already decided to develop these Roads at its own cost.
- (c) As per National Highways Fee (Determination of rates and Collection) Rules, 2008, there is no provision to stop the collection of user fee at fee plazas on National Highways. The user fee is continued collected in perpetuity at the rates stipulated in the National Highways Fee (Determination of Rates and Collection) Rules, 2008.
- (d) No Sir. However, Executing Authority keeps all accounting records as per the applicable guidelines of the Ministry.
